

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 432 of 2003

Thursday, this the 4th day of December, 2003

CORAM

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T. N. T. NAYAR, ADMINISTRATIVE MEMBER

1. K. Ravikuttan,
S/o Karunakara Kaimal (late),
Postal Assistant,
Kochi, M.G. Road, Kochi-16Applicant

[By Advocate Mr. M. Sasindran]

Versus

1. Union of India represented by
Secretary to Government,
Department of Post, New Delhi.
2. Chief Post Master General,
Kerala Circle, Thiruvananthapuram.
3. The Senior Superintendent of Post Offices,
Ernakulam Division, Kochi.
4. The Assistant Director (Recruitment),
Office of the Senior Superintendent of
Post Offices, Ernakulam Division,
Kochi-11

[By Advocate Mr. C. Rajendran, SCGSC]

The application having been heard on 4-12-2003, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

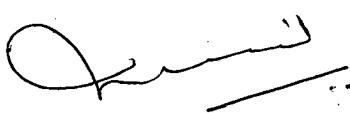
The applicant has filed this application seeking to set aside Annexure A3 notification fixing the date of examination on 27-5-2003 and for a direction to respondents 2 and 3 to postpone the examination giving one month's time between the date of submission of application and the date of examination. The application is contested by the respondents. However, by reason of the interim order dated 26-5-2003 the examination was not held.

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2. When the application came up for hearing today, learned counsel of the applicant stated that since the examination was not held on 27-5-2003, the OA has become infructuous and the same may be closed.

3. Accordingly, the Original Application is closed without any order as to costs.

Thursday, this the 4th day of December, 2003



T.N.T. NAYAR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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